

NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

CORAM: SHRI P. MOHAN RAJ, HON'BLE MEMBER (JUDICIAL)
SHRI SATYA RANJAN PRASAD, HON'BLE MEMBER (TECHNICAL)

PETITION No./IA No.	IA(IBC)/273/KOB/2022 IN IA(IBC)/194/KOB/2021 in TIBA/07/KOB/2019
SECTION	60(5) IBC R/W NCLT RULE 11
NAME OF PARTIES	V K ABDUL RAHIM V/S JASIN JOSE (RP, LIQUIDATOR) IN THE MATTER OF SARGAM BUILDERS PVT LTD
PETITIONERS ADVOCATE/ PROFESSIONAL	M/S KARUKAPADATH LAW CHAMBERS
RESPONDENTS ADVOCATE/ PROFESSIONAL	JASIN JOSE (RP, LIQUIDATOR)

Office
Notes

Video Conference

23rd Sept 2022

O R D E R

IA(IBC)/273/KOB/2022 IN IA(IBC)/194/KOB/2021

Nobody appeared for the applicant. Respondent / Liquidator is represented by learned Counsel Mr. Akhil Suresh.

Matter adjourned to 19/10/2022.

Sd /-

**Satya Ranjan Prasad
Member (Technical)**

Sd /-

**P. Mohan Raj
Member (Judicial)**